

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS. 5647-5648 OF 1997

BHARAT COKING COAL LTD

Appellant (s)

VERSUS

M/S.ANNAPURNA CONST.

Respondent(s)

(Office report for direction with award)

Date: 16/01/2008 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Appellant(s) Mr. Ajit Kumar Sinha,Adv.
Mr. Aabhas Parimal,Adv.

For Respondent(s) Mr. S.B. Upadhyay, Sr.Adv.
Mr. Santosh Mishra,Adv.
Mr. Paan Upadhyay,Adv.
Mr. Shivmangal Sharma,Adv.
Ms. Sharmila Upadhyay,Adv.

UPON hearing counsel the Court made the following
ORDER

After hearing learned counsel for the parties for about half an
hour, the Court reserved its judgment.

(A.S. BISHT)
COURT MASTER

(PUSHAP LATA BHARDWAJ)
COURT MASTER